GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA

UNSTARRED QUESTION NO:4109
ANSWERED ON:20.03.2015
CHILD SEXUAL ABUSE
Charitra Shri Ram

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the United Nations International Children's Emergency Fund (UNICEF) and the Indian Medical Association have joined hands to strengthen the response of medical practitioners in identifying, reporting and treating cases of child sexual abuse;

(b) if so, the details thereof;

(c) whether the Government has taken note that child sexual abuse is a widespread phenomenon and can cause lifelong consequences on the physical and mental health of a child, if so, the details thereof;

(d) whether the Government proposes to implement 10-key action points about child sexual abuse to be followed by every doctor while handling cases of sexually abused children; and

(e) if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) & (b): Yes. United Nations International Children's Emergency Fund (UNICEF) & Indian Medical Association (IMA) are running an initiative to strengthen the response of medical practitioners in identifying, reporting and treating cases of child sexual abuse. IMA UNICEF Initiative has come out with 10 Key points about the child sexual abuse which needs to be followed by every doctor. Under this Initiative, IMA is planning to sensitize 2.5 lakh doctors. 300 doctors have been trained and 5 workshops have been conducted so far.

(c) to (e): The Government of India has come up with guidelines and protocol for victims of sexual violence including children in March 2014 and this has been uploaded on the website for attention of hospitals all over the country. These guidelines for health workers are aimed at providing an appropriate understanding of sexual violence and the needs and rights of survivors/victims of sexual violence including children, and to highlight the medical and forensic responsibilities of health professionals.